

WEST BENGAL

**INITIATIVES BY
CORRECTIONAL HOMES :
IN THE WAKE OF COVID 19**

DIRECTORATE OF CORRECTIONAL SERVICES

ADG & IG of Correctional Services, West Bengal
6/30/2020

INTRODUCTION :

The country and the world face a public health emergency in the new corona virus causing COVID-19. Our Correctional Homes are not exception of it. Inmates in our Correctional Homes are one of the most vulnerable sectors of our population. Although people may consider prisons as closed environments, they are not. The Correctional Services personnel including officers and guarding staff, medical staff, escorting police personnel, regular suppliers, and visitors come from the community into the facilities every day and then return home or outside residential area. Moreover, admission of new prisoners to and release from Correctional Homes, production before Ld. Courts, visiting outside Hospitals are a regular feature. Hence, there is ample opportunity for virus outbreak inside the Correctional Homes. Once a contagious illness enters, conditions in correctional facilities are highly conducive to its exponential increase.

To effectively tackle COVID-19 disease outbreak in Correctional Homes, the Hon'ble Supreme Court of India had on 23.03.2020 issued directives in W.P.(Crl) No. 01 of 2020 with reference to Suo Moto Case in connection with health risks of prisoners and precautionary measures in Correctional Homes in view of outbreak of Novel Corona Virus (COVID-19). The Ministry of Home Affairs, Government of India has also issued a set of guidelines to follow in the prisons of the States and UTs for adopting precautionary measures, while the State Government has also enacted 'The West Bengal Epidemic Disease, COVID-19 Regulations, 2020'. The United Nations too has circulated an "Operational Tool Book Covid 19 Preparedness and Response in place of detention". Keeping in view the



forementioned directives, guidelines and regulations several follow up actions have been initiated by the Directorate of Correctional Services, West Bengal in Correctional Homes throughout the State, which are deliberated in the next few pages of this booklet.

GUIDING NOTES :

- Directives of Hon'ble Supreme Court of India Dtd. 23.03.2020 and 13.04.2020 in Suo Moto W.P. (Crl) No. 01 of 2020;
- Guidelines issued by Ministry of Home Affairs, Government of India vide No. V-17013/17/2020-PR Dtd. 12.03.2020;
- The West Bengal Epidemic Disease, COVID-19 Regulations, 2020;
- Consolidated Guidelines dtd. 15.04.2020 of MHA, GOI with regard to measures to be taken for containment of COVID-19.
- COVID-19 Preparedness and Response in places of detention – an Operational Toolbox published by United Nations.

**CATEGORY OF CORRECTIONAL HOMES :**

Category	Number	Capacity
• Central Correctional Homes	: 08	: 10876
• District Correctional Homes	: 13	: 4572
• Special Correctional Homes	: 04	: 599
• Open Correctional Homes	: 04	: 315
• Women's Correctional Homes	: 01	: 226
• Subsidiary Correctional Homes	: 30	: 2465
Total	: 60	: 19053

PRISON POPULATION AS ON 1st MARCH, 2020 :

Category	Male	Female	Total
Condemned	: 27	: 02	: 29
Convict	: 4918	: 429	: 5347
Under Trial	: 17745	: 1110	: 18855
Released Inmates	: 496	: 228	: 724
Children	: 113	: 110	: 223
Total	: 23299	: 1879	: 25178

OVERALL OCCUPANCY RATE AS ON 1st MARCH, 2020 : 132%

GUIDING PRINCIPLES :

- To make aware all officers, staff and inmates about the Novel Corona Virus;
- To take all precautionary measures in Correctional Homes to prevent spreading COVID 19 in Correctional Homes;
- To ensure overall sanitation and hygiene in Correctional Home premises apart from maintaining personal hygiene in respect of prisoners and staff;
- To take necessary measures for decongestion of Correctional Homes;
- To implement related directives, guidelines, regulations in Correctional Homes in letter and spirit.

**ACTION TAKEN :****I. Circulation of Guidelines and Awareness Generations :**

- All Correctional Home authorities in the State of West Bengal have been directed to strictly follow the guidelines circulated by Ministry of Home Affairs, Government of India vide No. V-17013/17/2020-PR Dtd. 12.03.2020 with regard to precautionary measures in Prisons in view of COVID-19.
- A supplementary guideline has been issued by the Directorate of Correctional Services, WB to all Correctional Home authorities vide No. 136/DG-IG/20 Dated. 16.03.2020 elaborating preventive measures to be taken by the said Correctional Homes.
- All Correctional Home authorities and other offices under control of the Directorate of Correctional Services, WB have been duly informed about 'The West Bengal Epidemic Disease, COVID-19 Regulations, 2020' and to act accordingly.

- Another order has been issued to all concerned vide No. 145/DG-IG/20 Dated. 18.03.2020 to ensure medical screening of all prisoners on every occasion while entering Correctional Home from Ld. Courts and to keep and watch all newly admitted prisoners for at least three days (which has subsequently been increased to 14 days) in a reception ward.
- In the past one month senior officers including DIsG / AIsG have visited all Correctional Homes at least once a week and personally interacted with both the inmates and the staff to ensure proper decimation of all information and clarify any doubts or misgivings.
- Posters have been provided to all Correctional Homes for awareness of prisoners and staff members of Correctional Homes about the DO's and DON'Ts without creating any panic.
- Advised to closely monitor the foreigners recently admitted in Correctional Homes or the prisoners having history of travelling abroad in recent past.

II. Personal Safety Measures, Social Distancing, Sanitation & Hygiene :

- Sanitization and spraying disinfectant in Correctional Homes in a regular manner. Sanitization by external agency like Fire Brigade / Municipal Authority conducted at least once every week. Further detergent based cleaning undertaken every 3-4 days.
- Superintendents have been providing extra liquid soap / sanitizer to prisoners in order to ensure clean hygiene and sanitation;
- Hand sanitizer has been provided to all Correctional Homes;
- ALL prisoners and staff have been provided with Face Masks. In some Correctional Homes a second set has been provided and efforts are on to ensure that every inmate and staff has at least two masks;
- The quantity of bathing soap has been doubled for the interim period;
- Advised to maintain social distancing, particularly during interviews;
- Wards are being opened in a segregated manner at different hours to avoid unnecessary gatherings;
- Markings have been made for visitors outside too, so as to ensure social distancing.

- 150 Personal Protective Equipment (PPE) and 6000 Hand Gloves have been supplied to all Correctional Homes for use of the medical personnel and para medical staff in the Correctional Homes.
- Markings have been made on the ground when queuing for food to ensure proper distancing.

III. Medical Attention :

- Infrared Thermometer has been issued to all Correctional Homes;
- Correctional Homes are undertaking constant efforts to ensure medical screening of each prisoners on their admission from outside in every occasion;
- Arrangement has been made to keep newly admitted prisoners and to watch for fourteen (14) days in a separate ward;
- The prisoners having any symptom of cough, cold or fever are being shifted to outside Government Hospital;
- The prisoners, who were close proximity of the suspected prisoners with cough and fever, are being kept in isolation ward / cell.

IV. Decongestion :

- The Superintendents were advised to move the concerned Ld. Courts so that maximum production can be done through video conferencing facilities to avoid outside contact;
- Follow-up actions are being taken in accordance with the recommendations of High Powered Committee constituted for recommending cases of certain categories of Convicts and UTPs for granting interim Parole or bail.

V. Co-ordination :

- Superintendents have been asked to request the local District / SD Hospital to detail Medical Officer / medical personnel to Correctional Home (where no Medical Officer is available) to ensure medical screening of the prisoners on their arrival from Ld. Courts;

- o Superintendents are co-ordinating with concerned District Police authorities and Civil Administration for safe transit of prisoners released on interim bail / parole to reach their residence as per directives of Hon'ble Apex Court.

VI. Supervision :

- o The senior Correctional Services Officials are taking frequent visits to Correctional Homes to ensure effective measures taken by the Correctional Home authorities.
- o The ADG & IG of Correctional Services took visits to 26 Correctional Homes, whereas, the jurisdictional Spl. IG / AIsG / DIsG of Correctional Services have made 134 visits to Correctional Homes to ensure effective implementation of different measures and instructions, issued time to time during prevailing Complete Safety Restrictions.

SCREENING & HEALTH SCENARIO REGARDING COVID-19 :

The update status of medical screening of new prisoners on arrival and related measures are as follows:

No. of Prisoners Screened on admission	No. of prisoners admitted in outside hospital on suspicion	No. of prisoners kept in separate isolation ward	No. of confirmed COVID-19 cases
46850	07	1956	13



HIGH POWERED COMMITTEE :

In view of the directives of Hon'ble Supreme Court of India in W.P.(Crl) No. 01 of 2020 on 23.04.2020, a High Powered Committee has been constituted in the State of West Bengal under the Chairmanship of Executive Chairman, State Legal Services Authority, West Bengal. The High Powered Committee met on different occasions (27.04.2020 / 06.04.2020 / 27.04.2020) and made series of recommendations for interim bail and parole for three months to certain categories of Under Trial Prisoners and Convicts.

Proposal	Resolution in HPC
<p>Two lists were placed before the High Powered Committee on 26.03.2020.</p> <p>A. A list of Convicts who have sentenced up to 7 years ;</p> <p>B. A list of UTPs who are alleged with the offences in which maximum sentence could be awarded 7 years or less.</p>	<p>Meeting held on 27.03.2020.</p> <p>Resolution had been taken for recommending 1017 convicts for 3 months interim parole and 2059 UTPs for interim bail to be processed by DLSAs subject to fulfil certain criteria / exceptions keeping in view the directives of Hon'ble Apex Court.</p>
<p>Five lists were placed before the High Powered committee on 03.04.2020</p> <p>A. List of 742 life convicts who have completed 14 years of actual imprisonment and are eligible to be considered for premature release.</p> <p>B. List of 45 term convicts who have attained the age of 60 years and are not involved in cases of exceptions.</p> <p>C. List of 13 female UTPs aged 60 years or more and not involved in caces of exceptions.</p> <p>D. List of 9 UTPs found eligible for bail under 436A of CrPC.</p> <p>E. List of 17 UTPs detained u/s- 110 CrPC</p>	<p>Meeting held on 06.04.2020.</p> <p>Resolution had been taken for recommending all the lists proposed by Directorate of Correctional Services.</p>

Proposal	Resolution in HPC
<p>Four lists were placed before the High Powered committee on 13.04.2020, 20.04.2020 and 21.04.2020.</p> <p>A. A list of 222 UTPs detained in c/w 498A or 498A and other sections;</p> <p>B. A list of 2125 UTPs who are in custody for a single offence but punishment may be more than 7 years .</p> <p>C. A list of 48 term convicts who have been sentenced 7 years or less and fit for parole as per guidelines of resolution dtd. 27.03.2020.</p> <p>D. A list of 269 UTPs in c/w single / multiple cases where the most grievous offence carries punishment of not more than 7 years.</p>	<p>Meeting held on 27.04.2020.</p> <p>Resolution had been taken as follows:</p> <p>A. 12 cases have been recommended.</p> <p>B. Ld. Courts may consider interim bail on merits of the cases in which maximum sentence is 10 years or less.</p> <p>C. ADG & IG may consider parole case to case basis.</p> <p>D. Ld. Courts may consider interim bail.</p>

Accordingly, follow up action has been taken by this Directorate and so far **2029** cases of UTPs have been granted interim bail through the efforts of District Legal Services Authority. On the other hand **726** convicts have been granted parole for three months by the Directorate.

These efforts have significantly minimized the rising population column in respect of Correctional Homes of the State. Simultaneously, the occupancy rate has been brought down to 123% from the previous occupancy of 132%. The following chart shows the update prison population for the State:

PRISON POPULATION AS ON 30 JUNE, 2020 :

Category		Male	Female	Total
Condemned	:	30	02	32
Convict	:	3513	234	3747
Under Trial	:	17624	1087	18711
Released Inmates	:	528	257	786
Children	:	97	102	199
Total	:	21792	1682	23475

OVERALL OCCUPANCY RATE AS ON 30 JUNE, 2020 : 123%

ACTIVITIES IN CORRECTIONAL HOMES :

Considering possible health hazards due to outbreak of COVID-19, the work programmes in Manufactory Units and other vocational and cultural programmes which were regular feature of Correctional Homes have been kept in abeyance for the interim period.



However, even in such conditions some skilled prisoners are engaged in stitching face masks. Such face masks are being tailored in 12 different Central and District Correctional Homes with a total production capacity of 3000 masks per day. These masks are being used for internal consumptions of inmates and staff of different Correctional Homes throughout the State. The surplus quantity is being supplied to different Government agencies like West Bengal Police, Kolkata Police, District CMOH etc. So far over 30,000 masks have been provided to West Bengal Police and Over 10,000

masks to Kolkata Police.

Production of Personal Protective Equipment (PPE) has also been initiated in Berhampore Central Correctional Home. The PPE has been prepared as per the standard set by the MSME Department, Government of West Bengal. The PPE has been sent to Tantuja for quality approval. Once approved the production of PPE on large scale basis will be undertaken.

Under the stringent circumstances due to outbreak of COVID-19, some prisoners, particularly life convicts have shown good will gesture by contributing considerable amount of money from their wages to WB State Emergency Relief Fund. Forty nine convicts have already contributed Rs. 2,08000/-.

JUDICIAL VISIT :

29.04.2020 : Hon'ble Mr. Justice Sanjib Banerjee, Judge in the Hon'ble High Court at Calcutta & Officiating Executive Chairman, State Legal Services Authority, West Bengal was pleased to undertake field visits to Correctional Homes to personally oversee the



measures made by the Correctional Services to prevent spreading of the pandemic COVID-19.

On 29th April, 2020, Hon'ble Mr. Justice Sanjib Banerjee visited Alipore Women's Correctional Home and Dum Dum Central Correctional Home and inspected the arrangements made by the Correctional Home authorities at their premises.

22.05.2020 : Hon'ble Mr. Justice Sabyasachi Bhattacharya, Judge in the Hon'ble High Court at Calcutta paid his visit to Tamluk Sub-Correctional Home 22 May, 2020, accompanied by Ld. Dist. & Sessions Judge, Purba Medinipur and others.



Statistics on Interim Bail / Parole as per recommendations of High Powered Committee

Sl No	Bail / Parole Matters Of Correctional Home	No of UTPs whose names featured in HPC recommended interim bail	NO of UTPs whose names featured in HPC recommendation granted proper bail	No of UTPs whose names do not featured in HPC granted proper bail	No of Convicts Names In The HPC Granted Parole	No of Convicts who were already on Parole on 23.03.2020 and their Parole was extended
1	Jalpaiguri Central Correctional Home	62	54	182	54	0
2	Coochbehar District Correctional Home	5	6	52	3	0
3	Darjeeling District Correctional Home	18	6	14	3	0
4	Alipurduar District Correctional Home	29	2	91	3	0
5	Siliguri Special Correctional Home	29	17	57	1	0
6	Kalimpong District Correctional Home	11	3	15	0	0
7	Kurseong Sub Correctional Home	10	0	0	0	0
8	Dixhata Sub Correctional Home	8	1	27	0	0
9	Mithabanga Sub Correctional Home	6	0	30	0	0
10	Mekhiganj Sub Correctional Home	4	1	16	1	0
11	Tufanganj Sub Correctional Home	5	0	40	0	0
12	Bakurghat Central Correctional Home	30	12	96	21	0
13	Raiganj District Correctional Home	5	2	63	0	0
14	Raiganj Open Correctional Home	0	0	0	9	0
15	Makla District Correctional Home	96	113	0	8	0
16	Islampur Sub Correctional Home	3	3	90	0	0
17	Berhampore Central Correctional Home	101	100	299	62	0
18	Lalgola Open Air Correctional Home	0	0	0	71	0
19	Jangpur Sub Correctional Home	22	21	134	0	0
20	Kandi Sub Correctional Home	31	20	86	0	0
21	Lalbagh Sub Correctional Home	66	0	207	0	0
22	Midnapore Central Correctional Home	112	0	351	99	1
23	Midnapore Open Correctional Home	0	0	0	68	0
24	Bankura District Correctional Home	15	3	125	14	0
25	Purulia District Correctional Home	22	9	127	5	0
26	Purulia Special Correctional Home	0	0	0	0	0
27	Behrampur Sub Correctional Home	25	8	27	0	0
28	Contai Sub Correctional Home	17	10	100	0	0
29	Ghatal Sub Correctional Home	5	6	21	0	0
30	Haldia Sub Correctional Home	12	0	0	0	0
31	Jhargam Special Correctional Home	12	0	14	0	0
32	Tamuk Sub Correctional Home	27	3	35	0	0
33	Raghunathpur Sub Correctional Home	9	1	20	0	0
34	Burdwan Central Correctional Home	133	37	290	45	1
35	Suri District Correctional Home	62	25	243	11	0
36	Hooghly District Correctional Home	107	0	76	11	0
37	Asansol District Correctional Home	14	9	146	4	0
38	Bolpur Sub Correctional Home	32	5	41	0	0
39	Rampurhat Sub Correctional Home	50	9	66	0	0
40	Durgapur Sub Correctional Home	9	21	67	0	0
41	Durgapur Open Correctional Home	0	0	0	52	0
42	Kalra Sub Correctional Home	8	3	47	0	0
43	Katwa Sub Correctional Home	6	2	65	0	0
44	Chandannagar Sub Correctional Home	20	17	45	0	0
45	Serampore Sub Correctional Home	31	15	87	0	0
46	Arambagh Sub Correctional Home	4	11	85	0	0
47	Dum Dum Central Correctional Home	97	35	239	62	0
48	Krishnanagar District Correctional Home	58	62	144	23	0
49	Baradipore Special Correctional Home	30	25	147	0	0
50	Basirhat Sub Correctional Home	27	35	278	0	0
51	Bongaon Sub Correctional Home	30	17	148	0	0
52	Kalyani Sub Correctional Home	10	12	32	1	0
53	Ranaghat Sub Correctional Home	30	6	25	0	0
54	Tehatta Sub Correctional Home	7	4	95	0	0
55	Presidency Correctional Home	136	54	226	71	0
56	Howrah District Correctional Home	42	20	132	4	1
57	Alipore Women's Correctional Home	6	5	50	9	0
58	Uluberia Sub Correctional Home	36	16	48	0	0
59	Barisipar Central Correctional Home	185	122	210	61	0
60	Diamond Harbour Sub Correctional Home	63	41	147	0	0

Statistics as on 15.05.2020

FEEDBACK REPORTS FROM CORRECTIONAL HOMES

(FROM 23.03.2020 TO 23.04.2020)

Sl. No.	Correctional Home	Visits by DDC	Visits by AMI	Are ONLY FET permits allowed entry into the CH after consultation by 'Covid-19 Management'?	Do ALL staff entering the CH sanitize their hands with sanitizer at the gate?	Number of times in which disinfectant spray was sprayed	Do ALL inmates and staff wear their masks?	Is there any segregation (training - to prevent 'interesting amongst' visits)?	Have markings been made on the ground so that inmates can see apart?	Has a separate quarantine and isolation ward has been entered by staff / all inmates?	Has the medical team visited DAILY	Number of doctors associated with the CH	Number of Prisoners Exposed to Admittable	Number of Prisoners admitted inmate on suspicion	Number of Prisoners kept in isolation / quarantine ward	Number of cases of Covid - 19	Has extra soap supplied to ALL inmates?	Type of Soap taken to promote sanitization (Aftershave, Perfum)
31	Jhargam Special CH	2	1	Y	Y	2	Y	Y	Y	Y	NO	0	36	0	36	0	Y	3
32	Tantak Sub CH	2	1	Y	Y	2	Y	Y	Y	Y	Y	1	26	0	0	0	Y	3
33	Raghunathpur Sub CH	2	0	Y	Y	2	Y	Y	Y	Y	Y	0	6	0	6	0	Y	1
34	Burdwan Central CH	2	1	Y	Y	2	Y	Y	Y	Y	Y	1	197	1	197	0	Y	3
35	Suri District CH	1	0	Y	Y	4	Y	Y	Y	Y	Y	0	56	0	0	0	Y	6
36	Hoochly District CH	1	1	Y	Y	2	Y	Y	Y	Y	Y	1	105	1	121	0	Y	2
37	Asansol District CH	2	0	Y	Y	2	Y	Y	Y	Y	Y	1	1520	7	52	0	Y	1
38	Bolpur Sub CH	1	0	Y	Y	2	Y	Y	Y	Y	Y	2	66	0	19	0	NO	3
39	Rampurhat Sub CH	1	0	Y	Y	2	Y	Y	Y	Y	NO	1	40	0	9	0	Y	3
40	Durgapur Sub CH	2	0	Y	Y	2	Y	Y	Y	Y	Y	1	44	0	9	0	Y	1
41	Durgapur Open CH	2	0	NO	Y	2	Y	NO	Y	NO	Y	1	0	0	0	0		1
42	Kalna Sub CH	1	1	Y	Y	2	Y	Y	Y	Y	Y	1	26	0	26	0	Y	3
43	Kalwa Sub CH	1	1	Y	Y	2	Y	Y	Y	Y	NO	0	27	0	27	0	Y	1
44	Chanderinagar Sub CH	1	1	Y	Y	3	Y	Y	Y	Y	Y	1	37	0	3	0	NO	2
45	Serampore Sub CH	1	1	Y	Y	2	Y	Y	Y	Y	Y	2	11	0	7	0	Y	2
46	Arambagh Sub CH	1	1	Y	Y	2	Y	Y	Y	Y	NO	0	11	0	1	0		2
47	Dum Dum Central CH	11	3	Y	Y	2	Y	Y	NO	Y	NO	3	70	0	82	0	Y	4
48	Kolhanagar District CH	2	1	Y	Y	2	Y	NO	Y	Y	Y	1	114	0	124	0	Y	3
49	Barrackpore Special CH	2	1	Y	Y	2	Y	Y	Y	Y	Y	1	47	0	47	0	Y	1
50	Basirhat Sub CH	2	1	Y	Y	2	Y	Y	Y	Y	Y	0	238	0	20	0	Y	3
51	Bongaon Sub CH	1	1	Y	Y	3	Y	Y	Y	Y	NO	1	80	0	80	0	Y	3
52	Kalyani Sub CH	2	1	Y	Y	1	Y	Y	Y	Y	Y	1	21	0	3	0	Y	1
53	Ranaghat Sub CH	2	1	Y	Y	3	Y	Y	NO	Y	Y	1	31	0	12	0	NO	3
54	Tehatta Sub CH	1	0	Y	Y	1	Y	NO	NO	Y	NO	0	31	3	17	0	Y	4
55	Presidency CH	0	3	Y	Y	2	Y	Y	Y	Y	Y	5	301	0	23	0	Y	5
56	Howrah District CH	0	2	Y	Y	3	Y	Y	Y	Y	Y	1	48	0	63	0	Y	2
57	Alipore Women's CH	2	3	Y	Y	2	Y	NO	Y	Y	Y	2	28	0	28	0	Y	8
58	Usurbera Sub CH	0	1	Y	Y	2	Y	Y	Y	Y	Y	0	39	1	20	0	Y	2
59	Baruipur Central CH	0	2	Y	Y	1	Y	Y	Y	Y	N	3	184	0	69	0	Y	25
60	Diamond Harbour SH	0	1	Y	Y	4	Y	Y	Y	Y	Y	1	170	0	32	0	Y	5

SUBSEQUENT MEASURES :

- In apprehension of possible agitation on the part of prisoners before undertaking the mass transfer of prisoners from one Correctional Home to another an exercise to create additional capacity building within the premises of all Correctional Homes was carried out by utilizing other infrastructures (which were requiring repairs or used as stores etc) for accommodation. As a result of this exercise, additional capacity (temporary) of 2059 has been added to the State Correctional Homes.
- However, in a few Correctional Homes shifting of prisoners from one Correctional Home to other Correctional Home has been undertaken to manage the overcrowding.
- In view of undertaking continuous sanitizing process in Correctional Homes and not to completely depend on other agencies, Hand Spray / Fogging Machines have been procured for all Correctional Homes.
- The medical personnel, guarding staff working in close proximity of prisoners and prisoners working in sensitive zones are being provided with Face Shields and Mini PPE.
- All prisoners have been provided with two face masks.
- COVID-19 tests have been undertaken in some Correctional Homes by the local health authorities in the District / Sub-Divisions.
- All Correctional Homes have been provided with the guidelines on Home (Correctional Home) Quarantine.



Under-utilized infrastructure converted into a dwelling ward

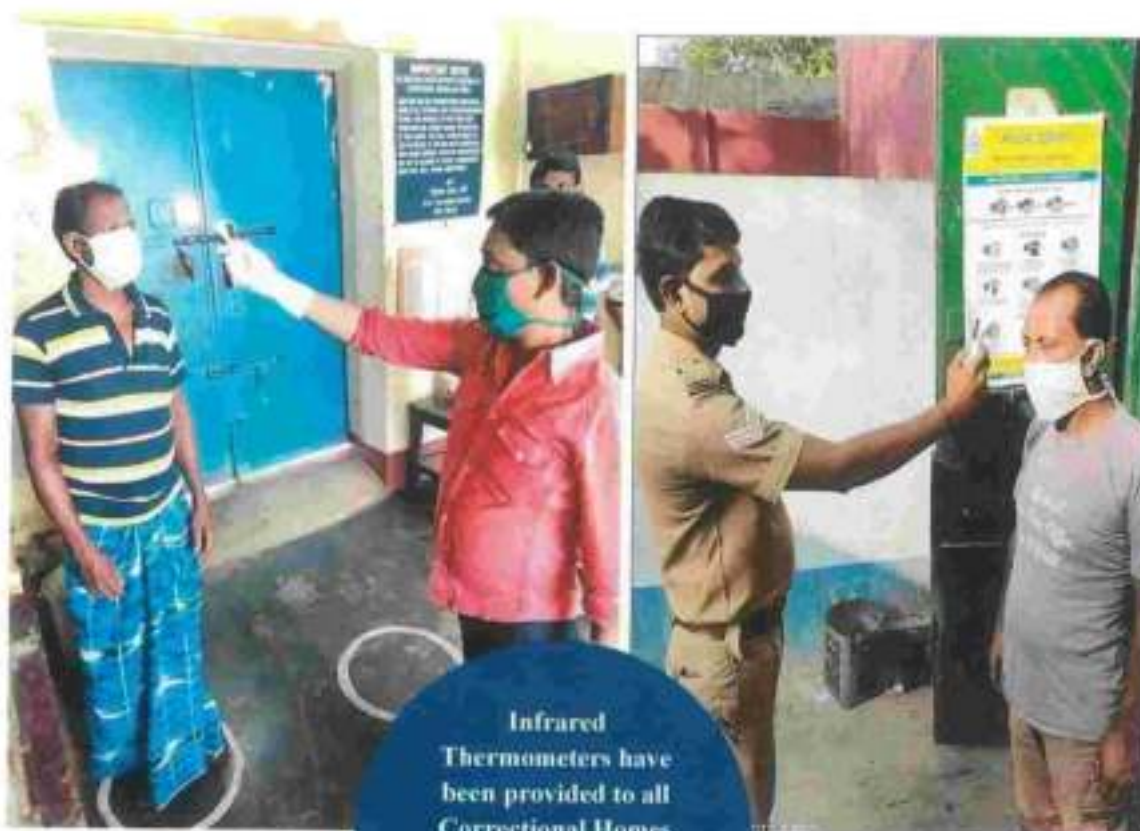


PREVENTIVE MEASURES AGAINST COVID-19 GALLERY :

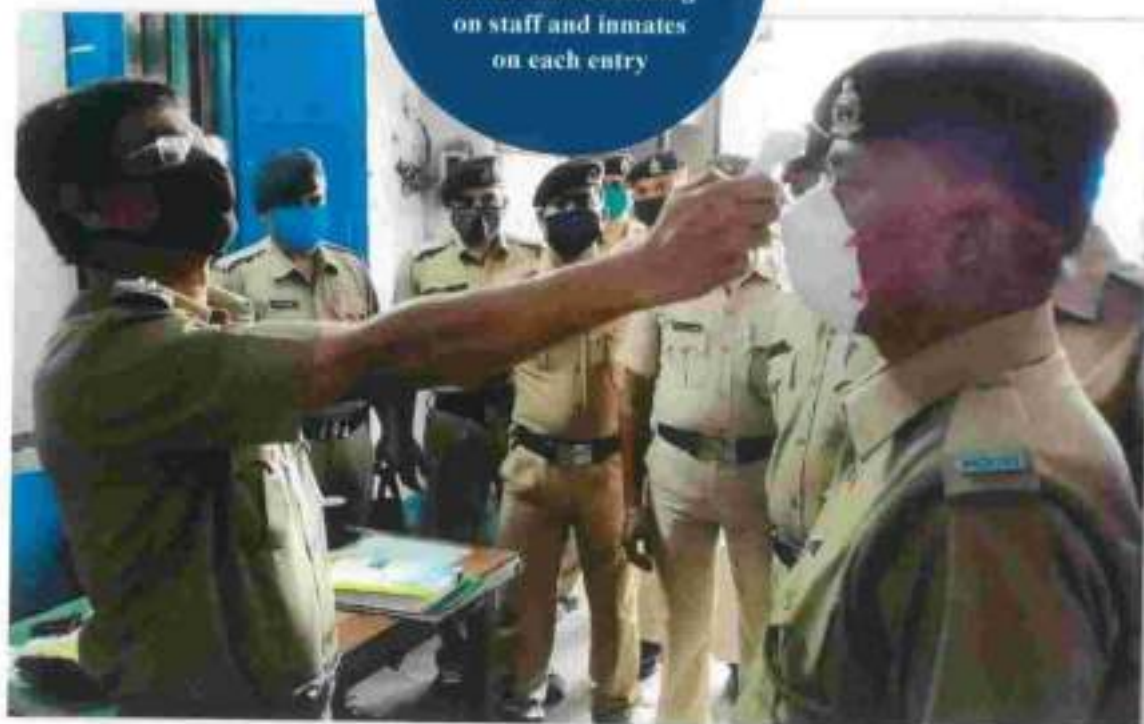


Awareness generation amongst the staff and inmates has been given utmost importance as a first step of preventive measures against pandemic in Correctional Homes by displaying posters on DO's / DON'Ts and explaining practices to maintain personal hygiene.

PREVENTIVE MEASURES AGAINST COVID-19 GALLERY :



Infrared Thermometers have been provided to all Correctional Homes for thermal screening on staff and inmates on each entry

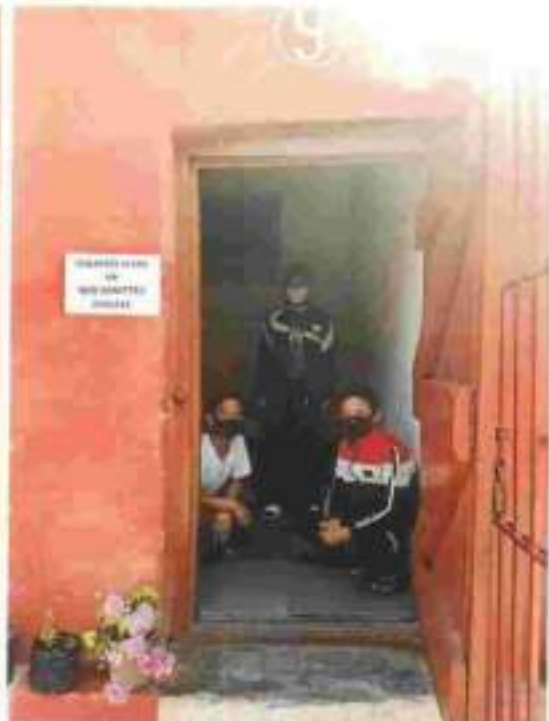


PREVENTIVE MEASURES AGAINST COVID-19 GALLERY :

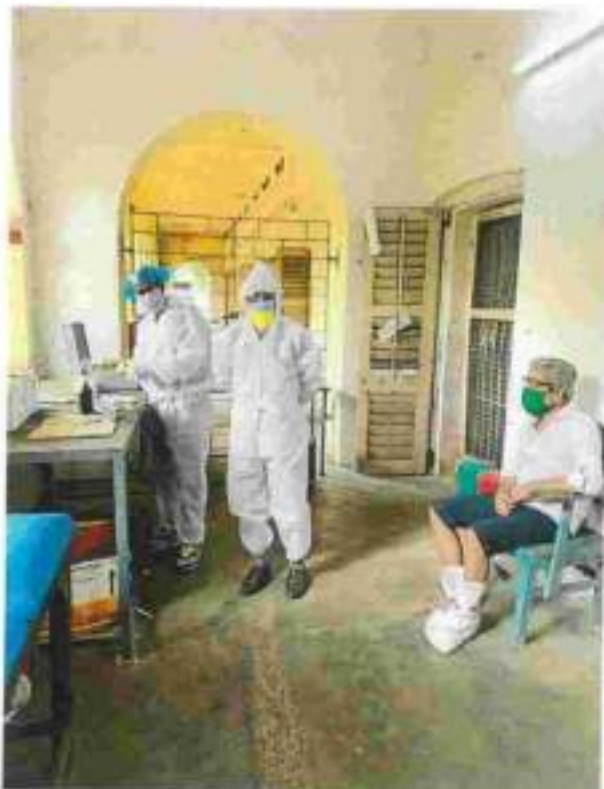


Social Distancing is considered principal idea to keep COVID-19 away from Correctional Home inmates and staff. It is also ensured for the visitors to Correctional Homes too.

PREVENTIVE MEASURES AGAINST COVID-19 GALLERY :



Isolation is another important aspect to prevent contamination and to monitor newly admitted prisoners. On the other hand safety measures for Medical personnel have been ensured by providing PPE.



PREVENTIVE MEASURES AGAINST COVID-19 GALLERY :



Sanitization of in and around the Correctional Home has been covered throughout the site by spraying disinfectant etc.



PREVENTIVE MEASURES AGAINST COVID-19 GALLERY :

